

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 247
(IB)-1045(ND)2020

IN THE MATTER OF:

M/s. Rhydburg Pharmaceuticals Ltd.	...	Applicant/Petitioner
Versus		
Sanyog Healthcare Limited.	...	Respondent

Under Section: 9 of IBC Code, 2016

Order delivered on 26.02.2021

CORAM:

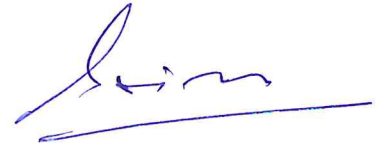
**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Adv Rajnish Sinha, Adv Shreya Kohli- for Petitioners

ORDER

Renotify this case on 08.03.2021.



**T.S. Singh
(Court Officer)**